

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3048

ANSWERED ON:16.03.2010

NATURAL CALAMITY IN BIHAR

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of natural calamities including fire occurred in the country particularly in Bihar during each of the last three years and the current year, State-wise;
- (b) the details of financial assistance provided and utilized during the said period, State-wise including Bihar;
- (c) the steps taken by the Government to minimise the impact of such calamities in the country including seeking of report from concerned State in this regard; and
- (d) the details of guidelines to provide quick relief to the affected families of persons who were killed due to such calamities?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): A statement showing the details of natural calamities of severe nature which occurred in the country including Bihar as well as funds released from National Calamity Contingency Fund, (NCCF) during last three years and the current year i.e. from 2006-07 to 2009-10 is at Annexure-I. A statement showing the allocation & release of Central Share of CRF during the years 2006-07 to 2009-10 is at Annexure-II.

(c): In order to strengthen the existing disaster management system, the Disaster Management Act, 2005 was enacted and notified on December 26, 2005 to provide for institutional mechanisms for drawing up and monitoring the implementation of the disaster management plans, ensuring measures by various wings of Government for prevention, mitigation and minimise effects of calamities and for undertaking a holistic, coordinated and prompt response to any calamity situation in the country.

As per the Act, the Central Government has constituted the National Disaster Management Authority (NDMA) with the responsibility for laying down the policies, plans, and guidelines for disaster management. NDMA has already released guidelines on management of earthquake, floods, cyclones, Psycho-social support, mental health service and preparation of State Disaster Management Plans. National Policy on Disaster Management (NPDM) has been approved by the Government recently which covers all aspects of disaster management.

All these measures are expected to reduce the adverse impact of natural disasters.

(d): State Governments concerned are primarily responsible for providing relief to the victims of natural calamities at the ground level. The extant items & norms approved by the Government of India inter-alia provide ex-gratia payment to the families of deceased persons @ Rs.1.00 lakh per deceased.